



Form I

INDIAN CUSTOMS DECLARATION FORM

(Please see important information given below before filling this Form)

1. Name of the Passenger
2. Passport Number 3. Nationality
4. Date of Arrival(DD/MM/YYYY) 5. Flight No.
6. Number of Baggages..... 7. Country from where coming
(including hand baggages)
8. Countries visited in last six days
9. Total value of dutiable goods being imported (Rs.)
10. Are you bringing the following items into India? (Please tick Yes or No)
 - (i) Prohibited Articles Yes / No
 - (ii) Gold jewellery (over Free Allowance) Yes / No
 - (iii) Gold Bullion Yes / No
 - (iv) Meat and meat products/dairy products/fish/poultry products Yes / No
 - (v) Seeds/plants/seeds/fruits/flowers/other planting material Yes / No
 - (vi) Satellite phone Yes / No
 - (vii) Indian currency exceeding Rs. 25,000/- Yes / No
 - (viii) Foreign currency notes exceed US \$ 5,000 or equivalent Yes / No
 - (ix) Aggregate value of foreign exchange including currency exceeds US \$ 10,000 or equivalent. Yes / No
 - (x) Drones Yes / No

Please report to Customs Officer at the Red Channel counter in case answer to any of the above question is 'Yes'.

Signature of Passenger

IMPORTANT INFORMATION

Items prohibited for import include:

1. Maps and literature where Indian external boundaries have been shown incorrectly.
2. Narcotic Drugs and Psychotropic Substances.
3. Goods violating any of the legally enforceable intellectual property rights.
4. Wild life products.
5. Counterfeit Currency notes/coin or fake Currency notes.
6. Specified Live Birds and animals.

Customs Duty Free Allowance:

TABLE

Eligible passenger	Origin country	Duty free allowance
(1)	(2)	(3)
Passengers of Indian origin and foreigners residing in India, excluding infants	Other than Nepal, Bhutan, Myanmar	Rs 50,000/-
Tourists of foreign origin, excluding infants		Rs 15,000/-
Passengers of Indian origin and foreigners residing in India, excluding infants Tourists of foreign origin, excluding infants	Nepal, Bhutan, Myanmar	By air Rs. 15,000/- By land - Nil
Indian passenger who has been residing abroad for over one year	Anywhere	Gold jewellery: Gentleman – 20 gms with a value cap of Rs. 50,000/- Lady – 40 gms with a value cap of Rs. 1,00,000/-
All passengers	Anywhere	Alcohol liquor or wine: 2 litres
All passengers	Anywhere	Cigarettes: 100 numbers or Cigars upto 25 or Tobacco 125 grams
Passenger of 18 years and above	Anywhere	One laptop computer (note book computer)".

38.5% (Basic Customs duty @ 35% + Social Welfare Surcharge @10% of import duty) on the value of dutiable goods that is in excess of the Duty Free Allowance.

Indian Customs is responsible for protecting the nation against the illegal import of prohibited items. Indian Customs officers have the authority to question you and to examine you and your personal property. If you are one of the passengers selected for questioning/examination, you will be treated in a courteous, professional and dignified manner.

If your baggage is mishandled/lost on arrival, please obtain endorsement of free allowance, if any, from Customs Officer at Mishandled Baggage Counter.

For updated information on items prohibited/restricted for import or in case of any difficulty or complaint, please contact the Customs PRO.

INDIAN CUSTOMS WELCOMES YOU TO INDIA